

Funds for terrorist activities from foreign countries

†819. SHRI KRIPAL PARMAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the funds for the terrorist activities in Jammu and Kashmir and North Eastern States are being provided by foreign countries;

(b) if so, the details thereof and the names of the countries which are providing such an assistance; and

(c) the steps taken by Government to check such assistance being received by the terrorists/terrorist outfits in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) and (b) As per available reports involvement of the Pakistan ISI in funding terrorist activities in various parts of the country including Jammu and Kashmir and North Eastern States, has come to notice.

(c) Various agencies of the Central Government and the concerned States' Police are coordinating amongst themselves and taking necessary actions for tackling the menace of terrorist funding in all its dimensions. Apart from this the Government has constituted two Apex Level Committees, one at Central level and other at State level to check the inflow of funds to the terrorist/secessionist outfits in Jammu and Kashmir.

Dacoities in running trains

820. SHRI KALRAJ MISHRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number and details of dacoities in running trains during each month since January, 2004, zone-wise and State-wise;

(b) the number of passengers and others killed and seriously injured in these incidents; and

(c) the steps taken by Government from January to March and April to June, 2004 to curb such activities in running trains?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO GAVIT): (a) and (b) The State/Union Territory-wise provisional figures available for the period January-April, 2004, as provided

† Original notice of the question was received in Hindi.